

**LEGISLATIVE ASSEMBLY**  
**NATIONAL CAPITAL TERRITORY OF DELHI**  
**SESSION REVIEW - FIFTH SESSION**

**FIFTH SESSION -6 to 10 March 2017:** The House held five sittings during the Fifth Session. The sittings were held on 6<sup>th</sup>, 7<sup>th</sup>, 8<sup>th</sup>, 9<sup>th</sup> and 10<sup>th</sup> March 2017. The House was adjourned sine die on 10 January 2017.

**Hon'ble Lieutenant Governor's Address:** It being the first sitting of the year, the Hon'ble Lieutenant Governor addressed the House on 06 March 2017. Hon'ble Minister of Tourism, Shri Kapil Mishra, moved the Motion of Thanks on 06 March 2017, which was seconded by Shri Somnath Bharti. The Motion of thanks was adopted by the House on 07 March 2017. Five Members participated in the debate, and the Hon'ble Chief Minister replied to the debate.

**Message of the Hon'ble Lieutenant Governor:**

On 09.03.2017 the Hon'ble Speaker informed the House that he had received a Message from the Hon'ble Lieutenant Governor vide which it had been conveyed that the Hon'ble President of India had considered the "Minimum Wages (Delhi) Amendment Bill, 2015 (Bill No.13 of 2015)" and directed that the Bill be returned to the Legislative Assembly of the National Capital Territory of Delhi for reconsideration.

**Committee Reports:**

**Adoption of Report:** Shri Somnath Bharti, Hon'ble Member moved the following Motion: "That this House agrees with the Fourth Report of the **Committee of Privileges** presented on 18 January 2017." The Motion was put to vote and adopted by voice-vote.

**Motion seeking extension of time for submission of Committee Report:** Shri Rajendra Pal Gautam, Hon'ble Member moved the following Motion: "That this House agrees to extend the time for submission of the Report of the **Special Inquiry Committee** to investigate alleged illegal restoration of cancelled license of a ration shop in Burari'. The Committee shall submit its report to the Hon'ble Speaker before the commencement of the Sixth Session of the Sixth Assembly." The Motion was put to vote and adopted by voice-vote.

**Election of Financial Committees:** On 6 March 2017, Shri Arvind Kejriwal, Hon'ble Chief Minister moved the following Motion: "That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and Rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly, nine Members each from amongst themselves to serve as Members of the Public Accounts Committee,

Estimates Committee and Committee on Govt. Undertakings beginning from 01<sup>st</sup> April, 2017.” The Motion was put to vote and adopted by voice-vote.

Nine valid nominations each were received for the three financial committees i.e. Committee on Government Undertakings, Public Accounts Committee and the Estimates Committee for the year 2017-2018. As these Committees have nine members each, the members who had filed the nominations were declared as elected unopposed on 10 March 2017.

**Special Mentions (Rule 280):** Twelve members on 07.03.2017, Eleven on 09.03.2017 and Ten members on 10.3.2017 raised matters under Rule-280 with the permission of the Chair.

**Papers laid on the Table:**

**06.03.2017:** Secretary, Legislative Assembly laid on the Table of the House, a copy of English & Hindi versions of the address delivered by Hon'ble Lieutenant Governor.

**07.03.2017:** Shri Satyendar Jain, Hon'ble Minister of Transport laid the copies of the following on the Table of the House:

I. Economic Survey of Delhi for the year 2016-17 (English and Hindi versions) (on behalf of Hon'ble Deputy Chief Minister).

II. Notification No.F.21(60)/Secy/STA/2009/203 dated 26.10.2016 regarding re-constitution of the State Transport Authority for the GNCTD (English/Hindi versions).

III. Notification No.F.19(96)/Tpt./Sectt./2010/228 dated 25.11.2016 regarding probation timing of plying and idle parking of goods vehicle till 31.01.2017. (English/Hindi versions).

IV. Notification No.F.19(95)/Tpt./Sectt./2010/257 dated 20.12.2016 regarding compounding fee for the offences of the Motor Vehicles Act, 1988 & Rule made thereunder. (English/Hindi versions).

V. Notification No.F.19(96)/Tpt./Sectt./2010/19 dated 01.02.2017 regarding probation timing of plying and idle parking of goods vehicle till 31.01.2017. (English/Hindi versions).

09.03.2017:

Shri Satyendar Jain, Hon'ble Minister laid the copies of the following on the Table of the House (on behalf of Hon'ble Deputy Chief Minister) :-

I. Annual Report of the financial year 2014-15 in respect of Ambedkar University, Delhi (Hindi and English versions).

II. Annual Report for the year 2015-16 of the Delhi Co-operative Housing Finance Corporation Ltd. (Hindi and English versions).

### **10.3.2017:**

**Shri Satyendar Jain, Hon'ble Minister** laid copies of the following on the Table of the House (on behalf of Hon'ble Deputy Chief Minister) :-

- I. Appropriation Accounts for the year 2015-16 (Hindi and English versions).
- II. Finance Accounts for the year 2015-16 (Hindi and English versions).
- III. Following Reports of the Comptroller & Auditor General of India :-
  - a. Report No. 03 of 2016 on Social Sector (Non Public Sector Undertaking) for the year ended 31<sup>st</sup> March, 2016 (Hindi and English versions).
  - b. Report No. 01 of 2017-Social General and Economic Sectors (Non-Public Sector undertakings) (Hindi and English versions).
  - c. Report No. 05 of 2016-Revenue and Social & Economic Sectors (PSUs) (Hindi and English versions).
  - d. Report No. 04 of 2016-State Finances (Hindi and English versions).

### **Short Duration Discussion (Rule-55) :**

On 07.03.2017, Ms. Alka Lamba initiated discussion on 'Alleged assault on freedom of expression and attacks on the students and journalists at Ramjas College, Delhi University by activists of ABVP'. Five members participated in the discussion. Shri Kapil Mishra, Hon'ble Minister of Tourism replied to the discussion.

On **09.03.2017** Shri Adarsh Shastri initiated discussion on alleged delay in implementing MLALAD works by MCDs. Five members participated in the discussion. Shri Satyendar Jain, Hon'ble Minister of Urban Development replied to the discussion.

**Annual Budget (2017-18):** The Hon'ble Deputy Chief Minister presented the Annual Budget for the year **(2017-18)** on 08 March 2017 at 12.00 Noon. The discussion on the budget was held on 08.03.2017 and 09.03.2017. Eighteen members participated in the debate. The Hon'ble Ministers of Power and Hon'ble Minister of Tourism also expressed their views on the budget. The Hon'ble Deputy Chief Minister replied to the discussion. The budget was passed on 10.03.2017.

**Obituary References:** On 07 March 2017 the House paid homage and observed two minute silence on the sad demise of:

- i) The two firemen who lost their lives in the fire accident in Vikas Puri, Delhi.
- ii) Shri Rabi Ray, Former Speaker, Lok Sabha.